

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5054
ANSWERED ON:27.04.2010
INSURANCE COVER FOR FISHERMEN
Viswanathan Shri P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing insurance scheme for fishermen;
- (b) if so, the details thereof alongwith the existing rate of insurance cover provided;
- (c) whether the Government has any proposal to increase the same;
- (d) if so, the details thereof;
- (e) whether any steps has been taken to increase the literacy level and standard of living of the fishing community in the country; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a) to (d): Yes, Madam. The Group Accident Insurance for active Fishermen is implemented by the Government as a component of the National Scheme of Welfare of Fishermen. Under the Scheme insurance coverage of Rs. 1,00,000/- in case of death/permanent disability and Rs.50,000/- in case of permanent partial disability is provided to fishermen free of cost as the amount of premium is met by the Centre and State Governments. There is no proposal for increase in insurance coverage as the above rates have been approved for the 11 Five Year Plan.

(e) & (f) In addition to Insurance coverage, basic civic amenities viz. construction of fishermen houses, tubewells for drinking water, community centre as a common working/recreation place, financial support for sustenance during fishing ban period and training for updating of knowledge & upgradation of skill are provided to fishermen under the National Scheme of Welfare of Fishermen. Independent evaluation of the scheme has established that its implementation has resulted in better living conditions for fishermen.